

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 07.10.2015

CP No. 291/00022/2015 (OA No. 291/00051/2015)

None present for the petitioner.

Neither the petitioner nor counsel for the petitioner is present. From the order-sheets, it is seen that nobody was present for the petitioner on 12.08.2015 and 21.09.2015. It appears that the petitioner is not interested in prosecuting the contempt proceedings. The Contempt Petition is, therefore, dismissed in default for non-prosecution.



(MS. MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Kumawat